



No. DJA/Trg./WS NI Act/1875/2024/31

19th November, 2024

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, South-West, Dwarka
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South, Saket
7. The Ld. Principal District & Sessions Judge, Shahdara, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions Judge, South-East, Saket
10. The Ld. Principal District & Sessions Judge, North-East, KKD
11. The Ld. Principal District & Sessions Judge, North, Rohini

Sub.: Workshop on Judgment Writing for complaints u/s 138 NI Act on 06.12.2024.

Respected Madam/Sir,

As per directions of the Hon'ble High Court of Delhi, the Delhi Judicial Academy is conducting a "Workshop on Judgment Writing for complaints u/s 138 NI Act" for all Judicial Magistrate First Class holding NI Act Courts in Physical or Digital mode.

The Workshop is to be conducted through virtual mode using Cisco Webex Online Meeting platform on 06th December, 2024 from 04:00 PM to 05:30 PM.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure-A. The Programme schedule is enclosed as Annexure-B. The attendance sheet for this programme is enclosed at Annexure-C.

The meeting link for joining the workshop online through Cisco WebEx, is mentioned below

<https://dlhdja.webex.com/utect/dja.dlc.vcl>
Meeting id:1666962693 without Password

Your goodself is therefore, requested to kindly direct the concerned section to inform the nominated Judicial Officers (as at Annexure 'A') to attend the aforesaid workshop on 06.12.2024 by using the above mentioned meeting link and share the schedule of the subject programme as at Annexure-B with the nominated Judicial Officers.

Further, it is requested to direct the concerned section to send attendance of the participants to this Academy as per Annexure-C, after completion of the said workshop at the earliest for further necessary action.

With regards,

Yours faithfully,

Encl.: As above

(Rajesh Kumar Singh)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

No. 44752-44772 TIS HAZARI COURT: DELHI
/JOTP/Gaz./2024 Dated, Delhi the 20

Copy forwarded for information and necessary action to :-

- 1) The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
- 2) The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
- 3) The Branch In-charge, Computer Branch, Tis Hazari Court, Delhi for any type technical Assistant to Concerned Judicial Officers and also provide the information with regard to Annexure-C directly to quarter concerned.
- 4) The Branch In-charge, e-sewa kendra, Tis Hazari Court, Delhi.
- 5) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 6) The LAYERS for uploading the same.

(Mukesh Kumar Gupta)
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge (HQs)
Tis Hazari Court, Delhi.

**Nomination List of Officers for
'Workshop on Judgment Writing for complaints u/s 138 NI Act'
for Judicial Magistrate First Class holding NI Act Courts in Physical / Digital modes
on
06th December, 2024**

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
1	Ms. Arushi Parwal	JM First Class (NI Act) Digital Court	2	East	KKD
2	Mr. Abhitesh Kumar	JM First Class (NI Act)	1	South-East	Saket
3	Ms. Bharti Beniwal	JM First Class (NI Act) Digital Court	1	New Delhi	PHC
4	Ms. Neha Sharma	JM First Class (NI Act)	4	New Delhi	PHC
5	Mr. Anurag Chhabra	JM First Class (NI Act)	3	New Delhi	PHC
6	Mr. Aviral Shukla	JM First Class (NI Act)	3	South-West	Dwarka
7	Ms. Shivangi Vyas	JM First Class (NI Act)		North-West	Rohini
8	Mr. Gaurav Dahiya	JM First Class (NI Act)	7	South	Saket
9	Mr. Nitesh Goel	JM First Class (NI Act)	5	South-East	Saket
10	Mr. Navdeep Gupta	JM First Class (NI Act)		East	KKD
11	Mr. Snehil Sharma	JM First Class (NI Act)	8	South-West	Dwarka
12	Mr. Mayank Aggarwal	JM First Class (NI Act)	1	South	Saket
13	Mr. Vinod Kumar	JM First Class (NI Act)	4	South	Saket
14	Mr. Ajay Narwal	JM First Class (NI Act)	1	South-West	Dwarka
15	Ms. Shivangi Mangla	JM First Class (NI Act)	5	South-West	Dwarka
16	Ms. Himanshi Tyagi	JM First Class (NI Act) Digital Court	1	North	Rohini
17	Mr. Rishabh Tanwar	JM First Class (NI Act)	1	West	THC
18	Ms. Neha Goel	JM First Class (NI Act)	2	Central	THC
19	Ms. Tabassum Khan	JM First Class (NI Act)	2	South-East	Saket
20	Mr. Aakash Mohan Singh	JM First Class (NI Act)	5	South	Saket
21	Ms. Poonam Singh	JM First Class (NI Act)	1	New Delhi	PHC
22	Ms. Meena Chauhan	JM First Class (NI Act) Digital Court	3	Central	THC
23	Mr. Kawal Singh	JM First Class (NI Act)	3	South	Saket
24	Mr. Siddhant Kumar	JM First Class (NI Act)	6	South	Saket
25	Ms. Marilyn Joanna Khakha	JM First Class (NI Act)	6	South-West	Dwarka
26	Mr. Komal	JM First Class (NI Act)	8	South	Saket
27	Ms. Sheetal Rani	JM First Class (NI Act) Digital Court	1	South-East	Saket
28	Ms. Secma Meena	JM First Class (NI Act) Digital Court	4	South-West	Dwarka
29	Ms. Divya Singh	JM First Class (NI Act)	2	South-West	Dwarka
30	Mr. Pranjal Gangwar	JM First Class (NI Act) Digital Court	2	Central	THC
31	Ms. Anshul Agnihotri	JM First Class (NI Act)	3	South-East	Saket
32	Ms. Deshna Golechha	JM First Class (NI Act)	7	Central	THC
33	Ms. Surbhi Sharma	JM First Class (NI Act)	2	New Delhi	PHC
34	Ms. Aastha Sharma	JM First Class (NI Act)	9	South-West	Dwarka
35	Ms. Vanshika Mehta	JM First Class (NI Act) Digital Court	2	Shahdara	KKD
36	Ms. Anjali Singh	JM First Class (NI Act) Digital Court	2	South-East	Saket
37	Ms. Aradhana	JM First Class (NI Act)	1	Central	THC
38	Ms. Sukriti Jha	JM First Class (NI Act) Digital Court	2	West	THC

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
39	Ms. Shraddha Tripathi	JM First Class (NI Act)	2	South	Saket
40	Ms. Surbhi Gupta	JM First Class (NI Act)	7	South-West	Dwarka
41	Ms. Ravisha Sidana	JM First Class (NI Act) Digital Court		North-East	KKD
42	Mr. Abhay Choudhary	JM First Class (NI Act)	4	Central	THC
43	Ms. Neelmani Sharma	JM First Class (NI Act) Digital Court	12	South-West	Dwarka
44	Ms. Kanika Handa	JM First Class (NI Act)	4	South-East	Saket
45	Ms. Kahkashan Jabin	JM First Class (NI Act) Digital Court	3	South	Saket
46	Mr. Vaibhav Garg	JM First Class (NI Act)	11	Central	THC
47	Ms. Manisha Bhau	JM First Class (NI Act) Digital Court	3	West	THC
48	Ms. Nishi Jindal	JM First Class (NI Act)	5	New Delhi	PHC
49	Ms. Parul Sharma	JM First Class (NI Act) Digital Court	2	North-West	Rohini
50	Ms. Shubhamjot Kaur Rakhra	JM First Class (NI Act)	10	South-West	Dwarka
51	Ms. Garima Garg	JM First Class (NI Act) Digital Court	1	North-West	Rohini
52	Ms. Nitika	JM First Class (NI Act) Digital Court	4	Central	THC
53	Ms. Surabhi Sethi	JM First Class (NI Act)	2	West	THC
54	Mr. Anubhav Bijalwan	JM First Class (NI Act)	3	Central	THC
55	Mr. Sidhant Krishan Singh	JM First Class (NI Act)	3	West	THC
56	Ms. Jayanti Chander	JM First Class (NI Act) Digital Court	3	North-West	Rohini
57	Ms. Shubhangi Srivastava	JM First Class (NI Act) Digital Court	5	South-West	Dwarka
58	Mr. Amit Rana	JM First Class (NI Act)	6	Central	THC
59	Mr. Arvind Tomar	JM First Class (NI Act)	4	South-West	Dwarka
60	Mr. Ankit Solanki	JM First Class (NI Act) Digital Court		West	THC
61	Mr. Shubham Gupta	JM First Class (NI Act)	4	Central	THC
62	Ms. Prithvi Joshi	JM First Class (NI Act) Digital Court	3	South-East	Saket
63	Ms. Radha Kulshreshtha	JM First Class (NI Act) Digital Court	7	South-West	Dwarka
64	Mr. Shiva Parashar	JM First Class (NI Act) Digital Court		East	KKD
65	Ms. Surabhi Rastogi	JM First Class (NI Act) Digital Court	10	South-West	Dwarka
66	Ms. Akanksha Singh	JM First Class (NI Act) Digital Court	11	South-West	Dwarka
67	Mr. Shiv Kumar	JM First Class (NI Act) Digital Court	1	South-West	Dwarka
68	Ms. Isha Rana	JM First Class (NI Act)		Shahdara	KKD
69	Mr. Nitin Shah	JM First Class (NI Act) Digital Court	8	South-West	Dwarka
70	Ms. Sanjana Kasana	JM First Class (NI Act) Digital Court	9	South-West	Dwarka
71	Ms. Pooja Suhag	JM First Class (NI Act) Digital Court	1	Central	THC
72	Ms. Nishtha Mehtani	JM First Class (NI Act) Digital Court	3	New Delhi	PHC
73	Ms. Norma Jain	JM First Class (NI Act) Digital Court	1	South	Saket
74	Ms. Nandini Sharma	JM First Class (NI Act) Digital Court	9	South-West	Dwarka
75	Ms. Deepika Yadav	JM First Class (NI Act) Digital Court	6	South-West	Dwarka
76	Ms. Shreya Singh	JM First Class (NI Act)	5	Central	THC
77	Mr. Shivam Gupta	JM First Class (NI Act) Digital Court	2	New Delhi	PHC
78	Ms. Lydia Francisca Kerketta	JM First Class (NI Act) Digital Court	3	South-West	Dwarka
79	Ms. Pooja Kumari	JM First Class (NI Act) Digital Court	2	South	Saket
80	Ms. Sonica Meena	JM First Class (NI Act) Digital Court	2	South-West	Dwarka

DELHI JUDICIAL ACADEMY

Programme Name: Workshop on Judgment Writing for complaints u/s 138 NI Act.¹
Duration, Date & Day: One session on 6th December, 2024 (Friday) from 04:00 pm – 05:30 pm.
Participants: JM First Class (NI Act) & JM First Class (NI Act) Digital Court.
Venue: Through virtual mode using CISCO WebEx.

Date & Day	04:00 pm – 05:30 pm
06.12.2024 (Friday)	Workshop on Judgment Writing for complaints u/s 138 NI Act <ul style="list-style-type: none">▪ Sharing Best Practices of Judgment writing▪ Q&A on challenges faced during writing the Judgment

¹In compliance of letter no. 15793/CFM/DHC dated 14.08.2024 of Hon'ble High Court of Delhi

